

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II
(through web-based video conferencing platform)**

**Item 30
CP (IB) No. 333/Chd/Hry/2022
Under Section 95, IBC 2016**

In the matter of:-

Indian Bank

...petitioner

Vs

Prerna Garg,

...respondent

Due to paucity of time, the matter could not taken up today, hence adjournment to 07.12.2023.

Sd/-
Court Officer

October 17, 2023

Mukta